NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1032/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES:

Pratik Ramesh Chirania

V/s.

Trinity Auto Companies Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Order

CP 1032/I & B/ NCLT/MB/MAH/2017

On perusal of this application, this Bench having noticed shortfall of requisite documents, this applicant is hereby directed to file requisite documents as mentioned in the Annexure beneath Form 6 within seven days hereof, i.e. by 25th May, 2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)